

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409(ND)/2018

IN THE MATTER OF:

M/s Indo Alusys Industries Ltd.

vs

M/s Unilec Engineers Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

Order delivered on 13.03.2019

For the Petitioner/Applicant

: Mr. Rohit K Nagpal, Adv.


For the Corporate Debtor

: Mr. Nakul Jain, Adv.

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the same is adjourned to 01.04.2019.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


-Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar